

**PROCEEDINGS OF THE HIGH COURT OF ANDHRA PRADESH AT
AMARAVATI**

SUB: ANDHRA PRADESH STATE JUDICIAL ACADEMY – TRAINING PROGRAMME - Nomination of the Principal District Judges of 13 Districts, Judicial Officers presiding over Commercial Courts at Vijayawada and Visakhapatnam, and 02 Additional District and Sessions Judges from each District to participate in the Workshop on **“Effective Approaches to Arbitration and Conciliation Act & Navigating the Commercial Courts Act”** which is scheduled to be held on **26.07.2025** at **Andhra Pradesh Judicial Academy, Mangalagiri, Guntur District** - Relief arrangements orders – **Issued.**

READ: Letter Roc.No.143 /APJA/2025 dated 09.07.2025 from the Director, Andhra Pradesh Judicial Academy, Mangalagiri, Guntur District.

ORDER ROC.NO.573/2025-B.SPL. DATED:11.07.2025

Having considered the request of the Director, Andhra Pradesh State Judicial Academy, the High Court made the following order:-

The following Judicial Officers are nominated to participate in the workshop on “Effective Approaches to Arbitration and Conciliation Act & Navigating the Commercial Courts Act” which is scheduled to be held on 26.07.2025 at Andhra Pradesh State Judicial Academy, Mangalagiri, Guntur District.

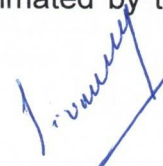
NAMES OF PRINCIPAL DISTRICT AND SESSIONS JUDGES	
1.	SRI ERUGULA BHIMA RAO, Principal District And Sessions Judge, Ananthapuram.
2.	SMT. ARUNA SARIKA, Principal District And Sessions Judge, Chittoor.
3.	SMT. SUNITHA GANDHAM, Principal District And Sessions Judge, East Godavari at Rajamahendravaram.
4.	SRI B.SAI KALYAN CHAKRAVARTHY, Principal District And Sessions Judge, Guntur.
5.	DR. C.YAMINI, Principal District And Sessions Judge, Kadapa.
6.	SRI G.GOPI, Principal District And Sessions Judge, Krishna at Machilipatnam.
7.	SRI G.KABARDHI, Principal District And Sessions Judge, Kurnool.
8.	SRI G.SRINIVAS, Principal District And Sessions Judge, Nellore.
9.	SMT A.BHARATHI, Principal District And Sessions Judge, Prakasam at Ongole.
10.	SRI JUNAID AHMED MOULANA, Principal District And Sessions Judge, Srikakulam.
11.	SRI CHINNAMSETTY RAJU, Principal District And Sessions Judge, Visakhapatnam.

12.	SMT. M.BABITHA, Principal District And Sessions Judge, Vizianagaram.
13.	SMT. S.SREE DEVI, Principal District And Sessions Judge, West Godavari at Eluru.
	OFFICERS WORKING IN COMMERCIAL COURTS
14.	SRI G. BHUPAL REDDY, Spl. Court for Trial and Disposal of Commercial Disputes, Vijayawada, Krishna District.
15.	SRI DABBIRU VIJAY GOUTAM Spl. Court for Trial and Disposal of Commercial Disputes, Visakhapatnam
	ADDITIONAL DISTRICT AND SESSIONS JUDGES ANANTHAPURAMU DISTRICT
16.	MISS K.SAILAJA, II Additional District and Sessions Judge, Hindupur
17.	SRI S.CHINA BABU, Special Judge for Speedy trial of Offences under the Protection of Children from Sexual Offences Act (POCSO Act), Ananthapuramu.
	CHITTOOR DISTRICT
18.	SRI M.GURUNATH, III Additional District and Session's Judge, Tirupati.
19.	DR. N.SREENIVASA RAO, IX Additional District and Sessions Judge, Chittoor.
	EAST GODAVARI DISTRICT
20.	SRI P.GOVARDHAN, VI Additional District and Sessions Judge, Kakinada, East Godavari District.
21.	SRI L.VENKATESWARA RAO, Now under orders of transfer and posting as Special Judge for Trial of Cases under Prevention of Corruption Act, 1988, Rajamahendravaram.
	GUNTUR DISTRICT
22.	SRI G.CHAKRAPANI, Judge, Family Court-cum-XII Additional District and Sessions Judge, Guntur.
23.	SRI R.SARATH BABU, Special Judge for trial of cases under SCs and STs (POA) Act,1989-cum-IV Additional District and Sessions Judge, Guntur.
	KADAPA DISTRICT
24.	SRI S.KRISHNAN KUTTY, V Additional District & Sessions Judge, Rayachoti.
25.	SMT. N.SANTHI, Judge, Family Court-cum-VI Additional District & Sessions Judge, Kadapa
	KRISHNA DISTRICT
26.	SRI A.SATYANAND, Metropolitan Sessions Judge-cum-II Additional District and Sessions Judge, Vijayawada, Krishna District.
27.	SRI M.SUNEEL KUMAR, XII Additional District and Sessions Judge, Vijayawada, Krishna District.

	KURNOOL DISTRICT
28.	SRI D.AMMANNA RAJA, III Additional District and Sessions Judge, Nandyal, Kurnool District.
29.	SMT.T.LEELAVATHI, Judge, Family Court-cum-IV Additional District and Sessions Judge, Kurnool
	NELLORE DISTRICT
30.	SMT. NIKITHA R.VORA, Judge, Family Court-cum-VI Additional District and Sessions Judge, Nellore.
31.	SRI K.SRINIVASA RAO, IV Additional District and Sessions Judge, Nellore.
	PRAKASAM DISTRICT
32.	SMT. G.DEENA, Judge, Family Court-cum-VIII Additional District and Sessions Judge, Ongole, Prakasam District.
33.	MISS KANUGULA SAILAJA, Special Court for trial of Offences under the Protection of Children from Sexual Offences Act, 2012 (POCSO), Ongole, Prakasam District.
	SRIKAKULAM DISTRICT
34.	SRI CH.VIVEK ANAND SRINIVAS, Judge, Family Court-cum-III Additional District and Sessions Judge, Srikakulam.
35.	SRI S.M.PHANI KUMAR, Special Judge for trial of cases under SCs and STs (POA) Act, 1989-cum- IV Additional District and Sessions Judge, Srikakulam.
	VISAKHAPATNAM DISTRICT
36.	SRI ALAPATI GIRIDHAR, Chairman, Andhra Pradesh Value Added Tax Appellate Tribunal, Visakhapatnam.
37.	SMT. P.VIJAYA DURGA, I Additional Special Judge for CBI Cases, Visakhapatnam.
	VIZIANAGARAM DISTRICT
38.	SMT. K.NAGAMANI, Special Court for trial of Offences under the Protection of Children from Sexual Offences Act, 2012 (POCSO Act), Vizianagaram.
39.	SMT. K.VIJAYA KALYANI, Judge, Family Court-cum-III Additional District and Sessions Judge, Vizianagaram.
	WEST GODAVARI DISTRICT
40.	SRI R.V.V.S.MURALI KRISHNA, V Additional District and Sessions Judge-cum-Special Court for trial of offences against Women, Eluru, West Godavari District.
41.	SRI SHAIK SIKINDER BASHA, XI Additional District and Sessions Judge, Tadepalligudem, West Godavari District.

All the Unit Heads are requested to make necessary alternate incharge arrangements during the period of absence of the nominated Officers.

Further, the schedule of the said workshop will be intimated by the Andhra Pradesh Judicial Academy.



REGISTRAR (VIGILANCE)

To

1. The Officers and Incharge Officers concerned.
2. The Registrar General, and all other Registrars, High Court of Andhra Pradesh (for information).
3. The Registrar (I.T)-cum-Central Project Coordinator, High Court of Andhra Pradesh (with a request to direct the concerned to upload the proceedings in the High Court's website).
4. The Director, Andhra Pradesh Judicial Academy, Mangalagiri, Guntur District.
5. **THE PRINCIPAL DISTRICT JUDGES**
Ananthapuramu, Chittoor, East Godavari at Rajamahendravaram, Guntur, Kadapa, Krishna at Machilipatnam, Kurnool, Nellore, Prakasam at Ongole, Srikakulam, Visakhapatnam, Vizianagaram, West Godavari at Eluru.
6. **THE ADDITIONAL DISTRICT JUDGES**
Ananthapuramu, Chittoor, East Godavari at Rajamahendravaram, Guntur, Kadapa, Krishna at Machilipatnam, Kurnool, Nellore, Prakasam at Ongole, Srikakulam, Visakhapatnam, Vizianagaram, West Godavari at Eluru.
7. The Administrative Officer, Andhra Pradesh Judicial Academy, Mangalagiri, Guntur District
8. **THE DISTRICT TREASURY OFFICERS** (with a request to inform the same to the concerned sub treasury officers)

Ananthapuramu, Chittoor, East Godavari at Rajamahendravaram, Guntur, Kadapa, Krishna at Machilipatnam, Kurnool, Nellore, Prakasam at Ongole, Srikakulam, Visakhapatnam, Vizianagaram, West Godavari at Eluru.